

HCC NO. 28/2024

HIGH COURT OF KARNATAKA,  
BENGALURU-1  
DATED: 4<sup>th</sup> FEBRUARY 2025

**BRIEF TENDER NOTIFICATION**

Tender is called by the High Court of Karnataka, Bengaluru for Setup of War Room /Command Room for CCTV Surveillance System for Monitoring Performance of Courts and Network Monitoring in the Mini-Meeting Hall, Principal Bench of the High Court of Karnataka, Bengaluru through Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **12.02.2025 at 4.00 PM** For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Sd/-

(N. G DINESH)  
REGISTRAR (COMPUTERS) AND  
TENDER INVITING AUTHORITY  
HIGH COURT OF KARNATAKA,  
BENGALURU